

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 34(ND)/2012
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2016

NAME OF THE COMPANY: **Dr. Jang Bahadur Singh & Ors.**
Vs.
M/s. Frick India Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	MR. AMIT SIBAL, SR. ADV.		RESPONDENTS	
2.	MRS. REKHA PALLI, SR. ADV.			
3.	MR. DILJIT S. AHLUWALIA, ADV			
4.	NPS CHAWLA, ADV			
5.	GAURAV VARMA, ADV			
6.	SUDY DATTA, ADV			
7.	VINAY TRIPATHI, ADV.			

1.	MR. KRISHNAN VENUGOPAL, SR. ADV	PETITIONERS	
2.	MR. NAAREN NATH SARVARIA, Adv		
3.	MR. SHIVENDRA SINGH, Adv		

ORDER

The arguments have remained part heard. To continue tomorrow i.e. on
19.07.2016 at 2.00 pm.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA)
MEMBER (T)

Dated: 18/07/2016
(Vidya)